

National Company Law Tribunal

Allahabad Bench

CP NO. 83/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Saaethak Vaniya India Pvt Ltd,

SECTION OF THE COMPANIES ACT: U/S 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	R K Tandon	PCS	Respondent	R K Tandon

C.P.No. 83/241-244/ALD/2016

Parties are represented by their respective PCS Sri Anil Kumar and Sri R.K.Tandon. They informed that settlement has been arrived at, only formalities are to be completed as the opposite party has kept ready the draft of Rs. 1 Crore, which is to be handed over to the petitioner on signing of the memo/deed of settlement.

In view of this, the matter is adjourned. The signing parties of memo of settlement are expected to remain present in the court on the date of hearing.

The matter to be listed on 8th February, 2018.

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)

U.P. Chaturvedi,
Member(Judicial)